

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.324 of 1994

Monday this the 21st day of February, 1994

CORAM

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N. R. Sudheesh Kumar,
Puthanpurackal House,
Poonthoppu Ward,
Avalukunnu PO,
Alleppey.

...Applicant

(By Advocate Mr.P. R. Shaji (rep. Smt. Daya K Panicker)

Vs.

1. The Chief Post Master
General, Kerala Circle, Trivandrum.
2. Senior Superintendent of RMS 'TV'
Division, Railway Mail Service,
Trivandrum.
3. Sub Record Officer, RMS 'TV'
Division, Railway Mail Service,
Alleppey. ... Respondents

(By Advocate Mr. George Joseph, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is
entitled to be appointed as Extra Departmental Stamp
Vendor in the Sub Record Office, Alleppey. According
to him he had been discharging the duties of that
post for more than 700 days.

2. In similar cases this Tribunal had been
directing the department to consider the claims of
similar persons without insisting on sponsorship.

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and by granting weightage in the manner laid down in G.S. Parvati Vs. Sub Divisional Inspector (Posts) Guruvayur and others, (1992) 21 ATC 13. Learned counsel for respondents agrees that this is the course to be adopted. We direct respondents to consider the claims of applicant along with that of the rival candidates without insisting on sponsorship by Employment Exchange and after giving him due weightage for his past services.

3. Application is disposed of with the aforesaid directions. No costs.

Dated 21st February, 1994.

P. Venkatakrishnan

P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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